

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2469
TO BE ANSWERED ON 31.07.2017**

PENCIL TO MONITOR NCLP

2469. SHRI SUMAN BALKA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to launch an IT platform “PENCIL” for ensuring effective implementation of amended child labour prohibition law and to help in monitoring the National Child Labour Project; and**
- (b) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): An online portal “PENCIL” for effective implementation and monitoring of National Child Labour Project (NCLP) Scheme and enforcement of the provisions of the Child & Adolescent Labour (Prohibition & Regulation) Act, 1986 has been developed. The main objective of PENCIL is to facilitate online submission of progress reports and financial documents by Project Societies, implementation and monitoring of NCLP by Central and State Governments and monitoring of inspections, violations, prosecutions and convictions of State Governments. Further, it would also be used for awareness generation and lodging complaints.
